

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 59 OF 2016 & IA NO. 150 OF 2016
APPEAL NO. 60 OF 2016 & IA NO. 151 OF 2016

Dated: 13th December, 2017

**Coram: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

APPEAL NO. 59 OF 2016 & IA NO. 150 OF 2016

In the matter of:

M/s Aravali Transmission Service Company Ltd.	Appellant(s)
Vs.		
Rajasthan Electricity Regulatory Commission & Ors.	Respondent(s)

APPEAL NO. 60 OF 2016 & IA NO. 151 OF 2016

In the matter of:

M/s Maru Transmission Service Co. Ltd.	Appellant(s)
Vs.		
Rajasthan Electricity Regulatory Commission & Ors.	Respondent(s)

ORDER

Due to administrative reasons, these matters could not be taken up.

List these matters on **14.02.2018.**

COURT MASTER